## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No.: 318(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: M/s. Vithi Vacations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Himanshu Grover, CS

## ORDER

The reply of the ROC is on record. Notice has not been effected to the Income Tax Department. Steps be taken for service through the standing counsel returnable on 29th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)